

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, KATIHAR

ORDER NO.....²⁶⁷...../2019

Regarding roster arrangement/detention of the officers of the Superior Judicial Service of Katihar Judgeship during the ensuing Durga Puja Vacation, 2019, commencing from 05.10.2019 to 13.10.2019, which is being made hereunder:

Sl No.	Name of the Superior Judicial Officers with their designation	Period of detention	Name of the courts and offices for which in-charge is being made to their respective period of detention of the Durga Puja Vacation, 2019
1.	Sri Shailendra Kumar Pandey, District and Sessions Judge, Katihar	Exempted	Exempted
2.	Sri Vishnudeo Upadhyay, Principal Judge, Family Court, Katihar.	Exempted	Exempted
3.	Sri Vijai Anand Tiwari, Addl. Principal Judge, Family Court, Katihar	Exempted	Exempted
4.	Sri Rishi Kumar Singh, ADJ-I, Katihar	Exempted	Exempted
5.	Sri Pawan Kumar Jha, ADJ-II, Katihar	12.10.2019 to 13.10.2019	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar, Addl. Principal Judge, Katihar, the ADJ-I, Katihar/ the ADJ-III, Katihar, ADJ-IV, Katihar, ADJ-V, Katihar, vacant courts of ADJ-VI, Katihar to ADJ-VIII, Katihar and courts and offices of the FTC-I to V, Katihar.
6.	Sri Vijay Kumar Pandey, ADJ-III, Katihar	07.10.2019 to 09.10.2019	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar, Addl. Principal Judge, Katihar, the ADJ-I, Katihar/ the ADJ-II, Katihar, ADJ-IV, Katihar, ADJ-V, Katihar, vacant courts of ADJ-VI, Katihar to ADJ-VIII, Katihar and courts and offices of the FTC-I to V, Katihar.

7.	Sri Sushil Kumar Tripathi, ADJ-IV, Katihar	05.10.2019 to 06.10.2019	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar, Addl. Principal Judge, Katihar, the ADJ-I, Katihar/ the ADJ-II, Katihar, ADJ-III, Katihar, ADJ-V, Katihar, vacant courts of ADJ-VI, Katihar to ADJ-VIII, Katihar and courts and offices of the FTC-I to V, Katihar.
8.	Sri Neeraj Kumar II, ADJ-V, Katihar	10.10.2019 to 11.10.2019	He will remain in-charge of the courts and offices of the District and Sessions Judge, Katihar/ the Principal Judge, Katihar, Addl. Principal Judge, Katihar, the ADJ-I, Katihar/ ADJ-II, Katihar/the ADJ-III, Katihar, ADJ-IV, Katihar, vacant courts of ADJ-VI, Katihar to ADJ-VIII, Katihar and courts and offices of the FTC-I to V, Katihar.
9.	Sri A. N. Upadhyay, Adhoc ADJ(FTC-I), Katihar	Exempted	Exempted
10	Sri S. C. Prasad, Adhoc ADJ(FTC-II), Katihar	Exempted	Exempted

Let it be sent to all the concerned for information and needful.

[Signature]
20.9.2019
District and Sessions Judge,
Katihar

Memo no. 8851-63 dated 21.09.19

Copy forwarded to the Registrar General, High Court of Judicature at Patna, the Deputy Secretary, Personnel Pay Fixation Cell, Finance Department, Govt. of Bihar Patna, Accountant General, Birchand Patel Marg, Patna, the Principal Judge, Family Court, Katihar, the Addl. Principal Judge, Family Court, Katihar, the ADJ-I to VIII, Katihar, Adhoc ADJ-I to V, Katihar, Asst. Sessions Judge-I to II, Katihar, Superintendent of Jail, Katihar/PP, Katihar/ President and Secretary, Bar Association, Katihar/President, Bar Association, Sub-divisional Judicial Court, Barsoi and System officer, Server Room, Katihar to upload on official website of Civil Court, Katihar for information and needful.

[Signature]
20-9-19
Administration, I/C,
Civil Court, Katihar.